

distributed to eligible beneficiaries at the earliest.

(ii) Wherever pending litigation stands in the way of distribution of surplus land, effective measures should be taken to get the cases disposed of by the concerned courts. Some States have made elaborate arrangements for constitution of special legal cells in the Revenue Department for pursuing these cases. Other States may take similar steps.

(iii) It was considered useful to constitute land tribunals under Article 323-B so that cases pending in High Courts and other courts under ceiling laws can be disposed of speedily. It was agreed that steps in this direction would be taken at the earliest.

(iv) No State reported any progress in respect of the consensus arrived at in the last Revenue Ministers Conference regarding lowering of ceiling limits, including inclusion of a major son as member of the family unit. States/UTs concerned may report action taken at the earliest.

(v) It is observed that in some States the average areas allotted under surplus ceiling land to Scheduled Castes and Scheduled Tribes is much less than allotted to other beneficiaries. This trend needs to be corrected immediately.

(vi) It was agreed to make suitable provision in the existing ceiling law whereby the State Government could be conferred the power for choice of an alternative piece of land in case the piece of land surrendered as surplus by the landowner is not fit for distribution.

(vii) The ceiling surplus land should not be earmarked for distribution to persons displaced under projects. Such persons should be rehabilitated at project cost.

(viii) It was agreed that vigorous steps have to be taken to identify benami, farzi and clandestine transactions in land undertaken to evade provisions of ceiling law.

#### Supply of ingredients of cattle feed for processing plants

5686. SHRI M. L. JHIKRAM : Will the Minister of AGRICULTURE be pleased to state :

(a) the guidelines adopted in regard to supply of important ingredients of balanced cattle-feed to the processing plants in the cooperative sector, with a view to meet the requirement of rural milk producers; and

(b) whether Government propose to supply the same at subsidised rates, if so, by what time ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) and (b). The information is being collected from the State Governments and will be placed on the Table of the Sabha, as soon as received.

[English]

#### Consumer price index

5687. SHRI V. SOBHANADREESWARA RAO : Will the Minister of LABOUR be pleased to state :

(a) the consumer price index at the end of December, 1986 and that at the corresponding period in 1984-85;

(b) whether it is rising and if so, the reasons therefor;

(c) the items taken into account to determine the price index and since when;

(d) whether Government propose to include more items like house rent for determining the consumer price index; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA) : (a) Consumer price index numbers for industrial workers for the month of December for the years 1984-86 on base

1960-100 are given below :

Year	Index for December
1984	588
1985	630
1986	688

(b) A rising trend has been observed in the index. It is mainly due to increase in prices of different items, seasonal fluctuations, varying supply of ration items etc.

(c) A list of items taken into account to determine the all India consumer price index for industrial workers on base 1986-100 is given in the statement below.

(d) and (e). In the proposed new series on base 1982, a number of new items are being included as a result of change in consumption pattern revealed by 1981-82 survey. Housing is one of the items taken into account under 1960 as well as proposed 1982 series.

#### Statement

*List of Items taken into account to determine the All India consumer price index for industrial workers on base 1960=100*

#### I-A FOOD GROUP

##### (a) Cereals & Products

1. Rice
2. Paddy
3. Wheat-Whole
4. Wheat Atta
5. Jowar
6. Gram
7. Bajra
8. Barley
9. Maize
10. Mixed Cereals
11. Ragi
12. Topoica
13. Rice Products
14. Sattoo

15. Rawa (Suji)
16. Bread
17. Grinding Charges.

##### (b) Pulses & Products

1. Arhar dal
2. Gram dal
3. Moong dal
4. Masur dal
5. Urd dal
6. Mater dal
7. Khesari dal
8. Peas
9. Basen
10. Mati-kolai

##### (c) Oils & Fats

1. Coconut oil
2. Groundnut oil
3. Gingelly oil
4. Mustard oil
5. Hydrogenated oil/Vanaspati
6. Karod oil (or any other vegetable oil)
7. Linseed oil.

##### (d) Meat, Fish & Eggs

1. Meat/Mutton
2. Meat (Buffalo)
3. Beef
4. Pork
5. Poultry
6. Fish (Fresh)
7. Fish (Dry)
8. Eggs (Hen/Duck)

##### (e) Milk & Products

1. Milk
2. Curd
3. Ghee
4. Butter
5. Powdered Milk.

##### (f) Condiments & Spices

1. Salt
2. Turmeric
3. Chillies (Green)

4. Chillies (Dry)
  5. Tamarind
  6. Onion
  7. Garlic
  8. Coriander
  9. Coconut
  10. Ginger
  11. Pepper/Kalimirch
  12. Methi
  13. Mustard
  14. Zcera
  15. Clove (Laung)
  16. Elachi
  17. Garam Masala/Mixed Spices
  18. Other Spices.
- (g) Vegetable & Fruits (Seasonal Basket)
- (h) Other Food
1. Sugar
  2. Gur
  3. Tea Leaves
  4. Coffee Powder
  5. Meals
  6. Snack-Saltish
  7. Snack-Sweet
  8. Hot drink Tea
  9. Hot drink Coffee
  10. Cold drink.

#### I-B PAN, SUPARI, TOBACCO AND INTOXICANTS GROUP

1. Pan Leaf
2. Pan Readymade
3. Supari
4. Katha
5. Bidi
6. Cigarettes
7. Snuff
8. Chewing Tobacco
9. Smoking Tobacco
10. Toddy
11. Country Liquor
12. Refined Liquor
13. Ganja.

#### II—FUEL AND LIGHT GROUP

1. Firewood
2. Coke
3. Charcoal
4. Cowdung Cake
5. Saw Dust
6. Kerosene oil
7. Electric Bulb
8. Electricity charges
9. Match Box.

#### III HOUSING GROUP

1. Housing

#### IV. CLOTHING, BEDDING AND FOOTWEAR GROUP

1. Dhoti
2. Saree
3. Trouser Cloth
4. Shirting
5. Coating
6. Blouse Cloth
7. Blouse readymade
8. Long Cloth
9. Mulmul
10. Markin
11. Other Cloth
12. Chintz
13. Satin
14. Lungi
15. Towel
16. Frock Cloth
17. Frock Readymade
18. Shirt Readymade
19. Gamcha
20. Half Pant
21. Pant (Full size)
22. Vest
23. Bush-shirt
24. Ganji/Banlian
25. Bed Sheet
26. Bed Cover
27. Pillow

28. Blanket
29. Mosquito Net
30. Shoes
31. Sandals
32. Chappals

#### V. MISCELLANEOUS GROUP

##### (a) Medical Care

1. Doctor's Fee
2. Medicine
3. ESI Premium.

##### (b) Education, Recreation and Amusement.

1. School Fee
2. School Book
3. Stationery
4. Newspaper
5. Periodicals & Journals
6. Cinema Show
7. Hostel Charges
8. Toys.

##### (c) Transport & Communications

1. Railway Fare
2. Bus Fare
3. Tram Fare
4. Postage
5. Bicycle Tyre repairs
6. Rickshaw charges.

##### (d) Personal Care & Effects

1. Hair oil
2. Barber charges
3. Soap Nut
4. Toilet Soap
5. Tooth Powder
6. Tooth Paste
7. Comb
8. Blade
9. Ornaments (Glass)
10. Ornaments (Silver)
11. Watch
12. Fountain Pen
13. Face Powder

14. Snow Cream
15. Umbrella.

##### (e) Others

1. Cot
2. Durrie/Carpet
3. Trunk
4. Suit Case
5. Utensil-Earthenware
6. Utensil-Aluminium
7. Utensil-Brass
8. Utensil-Iron (Tawa)
9. Utensil-Belmetal
10. Utensil-Enamel
11. Mattress/Gadda
12. Bucket
13. Glassware
14. Wall Lamp
15. Lantern
16. Broom
17. Lock
18. Washing soap
19. Washing soda
20. Laundry charges
21. Washerman charges
22. Tailoring charges
23. Boot Polish.

#### [Translation]

Selection of films for telecast on national hook-up

5688. SHRI NIRMAL KHATTRI :  
Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether there is any proposal to telecast the award winning Oriya film "Maya Mrigaya" (Mrig Marichika) on the national hook-up; and

(b) if so, when ?

THE MINISTER OF STATE OF THE  
MINISTRY OF INFORMATION AND  
BROADCASTING (SHRI A. K. PANJA) :  
(a) and (b). Yes, Sir. The film has been in-